

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 29<sup>th</sup> April, 2024, 10:30 A.M.**

CP (IB) No. 57/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Anil Kumar Sureka -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Ms. Ricky Sampat, Adv.

For Respondent (s) Mr. Sandeep S. Ladda, Adv.  
Mr. Adnan Ansari, Adv.

**ORDER**

Ld. Counsel Ms. Ricky Sampat appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Sandeep S. Ladda. Reply filed by respondent not uploaded in the DMS portal. At the request of the petitioner counsel, matter adjourned to 25.06.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**